

problems. The Government should take urgent and proactive steps to bring legislation, ensuring job security and specifying the responsibilities that the companies have towards workers. Thank you.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. JOHN BRITTAS (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI A.A. RAHIM (Kerala): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

### **Need to expedite establishment of South Coast Railway Zone in Visakhapatnam**

SHRI G.V.L. NARASIMHA RAO (Uttar Pradesh): Sir, establishment of Visakhapatnam railway zone had been a major demand and emotional issue for the people of Visakhapatnam and Uttarandhra region for many decades. People of the Uttarandhra region rejoiced when the Union Cabinet on February 28, 2019 cleared the proposal for the establishment of South Coast Railway Zone with headquarters in Visakhapatnam. "Setting up of the new Railway Zone will bring optimality with regard to size and scale of railway operations and also to meet the persistent demand and aspirations of the people of the area", Government of India's press statement then read.

Last month, the Railway Board has sanctioned detailed estimates for the construction of the new South Coast Railway Zone headquarters in Visakhapatnam with a budget of Rs.106 crore. Railway Board has also issued orders assigning the construction work of the new Visakhapatnam Railway Zone headquarters to East Coast Zone officials after getting designs sanctioned.

However, delay of handing over 52 acres of land by the State Government for the construction of the headquarters of the proposed Visakhapatnam Railway Zone headquarters in Mudisarlova area of Visakhapatnam in lieu of the railway land taken by the State Government as a compensatory measure has inordinately delayed operationalization of the Visakhapatnam Railway Zone.

I appeal to the Ministry of Railways to immediately get pending land issues sorted out and begin construction of the headquarters of the South Coast Railway Zone in the next two months and operationalize the South Coast Railway Zone with headquarters in Visakhapatnam at the earliest.

DR. FAUZIA KHAN (Maharashtra): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I too associate myself with the Special Mention made by the hon. Member.

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#### REGARDING THE PERFORMANCE OF DUTIES OF A PARLIAMENTARIAN

MR. CHAIRMAN: Dr. John Brittas, 'Concern over fiscal stability of States'.

DR. JOHN BRITTAS (Kerala): I did not get the script, Sir. Thank you very much but I have not been given the script. If you can give me, I would speak or I can speak extempore.

MR. CHAIRMAN: No. That may be too dangerous. ...*(Interruptions)*... It may be far more serious than the issue you seek to address. We need stability here.

DR. JOHN BRITTAS: Sir, I would be speaking about the fiscal stability of Kerala.

MR. CHAIRMAN: You see, I make a very fervent appeal to everyone that Members of the Upper House have to show a conduct which is gladly emulated by others. It was